

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Prashar Dev Sharma vs State of Punjab & others

Next date of hearing 16.07.2024

Action taken report in view of the order dated 08.05.2024 on behalf of executive officer of Municipal Council Jagraon

Sir,

It is respectfully submitted as under:-

1. That the above said petition is pending before the Hon'ble Tribunal and is fixed for 16.07.2024.
2. That the work of remediation of about 11000/- MT has already been carried vide tender no.01/17 dt. 11/11/2022 for Rs.46,20,000/-. That in compliance to the orders, the tenders have been received and accepted for remediation of the waste approximately 20,000/- MT and the work is in progress. As the work order has been allotted vide two different tender sr. no. 45 and 46 for worth Rs. 46,00,000/- and Rs. 50,00,000/- respectively. At present work on the site is in progress from which 6,000 MT waste has been remediated and approximately 20,000/- MT will be remediated.
3. That apart from this the above said work no further waste is being dumped at the site. The wastage is being dumped at a new dumping site.
4. There are 6 no, of Tata aces with dry and wet waste compartments and 104 rickshaw rehra are working in the field for door to door collection of segregated waste.
5. That to make the site clean and green 100 plants have been planted and 2000 plants are proposed to be planted at and around the site to make the site clean and green.
6. That wet waste material is being converted into bio fertilizers and approximately 78 pits are working for this purpose.
7. That the drain abutting the site is being regularly clean and the persons who throw the waste material of dairy farm in the drain have been served with notices.
8. That some persons under religious and political patronage have encroached upon the property of the site since long for which separate action will be taken.



Prashar Dev Sharma

Govt. of India
Regd. No. 14802

As the site property belongs to M.C. Jagraon. The demarcation of the site requested and it has been carried out by the revenue department. The final report is awaited and the further action in this regard will take the course accordingly.

- 9. That MC Jagraon has prepared the estimate for the construction of Shed of worth of Rs. 51,73,000/- and for renovation and remodelling of pond for Rs. 99,32,000/- and is being sent to The Punjab Municipal Infrastructure Development Company Chandigarh.
- 10. That the Solid Waste is being cleared on daily basis and the cleanliness is being maintained in the area.
- 11. That a screen mesh has been installed around the water body/ponds after cleaning the same and cleaning is being done around the temple on regular basis.
- 12. That the MC Jagraon further undertakes to abide by all the directions of the Hon'ble Tribunal and to abide by the rules of solid waste management.

certified that the affidavit has been read over & explained to the deponent who seemed directly to understand the same at the time making thereof

Deponent

[Handwritten signature]

Verification

Verified at Jagraon on this 6th day of June, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Deponent

[Handwritten signature]



Govt. of India
Regd. No. 14802

Attested as identified

[Handwritten signature]
NOTARY PUBLIC
JAGRAON (Ludhiana)

06 JUN 2024













